

and to arrive at the balance if any available to him under his BTQ entitlement.

- (iv) The FFMC/AD should also check the declaration made in application with reference to the outbound ticket produced.
- (v) In case the rupees payment for buying the exchange is equivalent to or more than Rs. 50,000/-, the FFMC/AD releasing exchange should insist on the rupee payment being made by way of the account payee cheque drawn on the bank account of the applicant or by way of a draft supported by a certificate from a draft issuing bank that the payment for the draft has been received by debit to the account. The exchange in the form of cash can be issued only to the extent of US\$ 550 per person except when the proposed visit is to Russia, CIS countries or Iran.

Elimination of Child Labour

928. DR. LAXMINARAYAN PANDEYA :
SHRI ATAL BIHARI VAJPAYEE :

Will the Minister of LABOUR be pleased to state :

(a) whether the Government have launched a UN-funded "Integrated Programme for Elimination of Child Labour" (IPEC);

(b) if so, details thereof;

(c) the amount received from United Nations under the Scheme and the projects/schemes for which the funds have been sanctioned;

(d) whether the Government have constituted any monitoring agency for implementation of these schemes; and

(e) the number of child labourers covered under the scheme in various States, State-wise?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA) :
(a) to (e) Government of India has been participating in the International Programme for Elimination of Child Labour (IPEC) sponsored by International Labour Organisation. Under the programme, assistance is provided to non-governmental organisations for undertaking flexible programmes suiting local requirement. For the two biennia 1992-93 and 1994-95, the allocation for India under IPEC was US\$ 3.65 million (over Rs. 10 crores). Altogether 89 projects with an outlay of Rs. 8.5 crores have been approved and are at different stages of implementation. The implementation of the programme is reviewed by a National Steering Committee consisting of representatives of the Government of India and ILO. The Labour

Secretary, Ministry of Labour is the Chairman of the National Steering Committee.

The total number of children covered under the Scheme, State-wise are as under :

States	Number of Children to be covered
Uttar Pradesh	2189
Orissa	1500
Tamil Nadu	5610
Andhra Pradesh	11715
Bihar	240
Karnataka	1320
West Bengal	18065
Maharashtra	1750
Gujarat	950
Delhi	3900
Madhya Pradesh	500
Rajasthan	5850
Manipur	500
Regional	525
Total	54614

Cotton Prices

929. SHRI GEORGE FERNANDES :
SHRI V. SREENIVASA PRASAD :

Will the Minister of TEXTILES be pleased to state :

(a) whether the prices of cotton and cotton yarn have been going up for the last three years;

(b) if so, the details thereof and the steps taken by the Government to ensure that cotton prices do not show an unchecked upward trend;

(c) whether the Government also propose to clamp down on advance licence holders to make them import cotton for yarn exports; and

(d) if so, details thereof?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) and (b) Prices of cotton and cotton yarn have been following a fluctuating trend over the last three years. However, Government is constantly monitoring the